

## Statement—III

Statement showing State-wise break-up of Letters of Intent (LOIs) and Industrial Licences (ILs) granted during July, 82-June '83, July '83-June '84 and July '84-June, 85 against 100% export oriented applications (including those to be set up in Export Promotion Zones)

State	July '82-June '83		July '83-June '84		July '84 to June '85	
	LOI	IL	LOI	IL	LOI	IL
1. Andhra Pradesh	2	—	6	—	8	—
2. Bihar	4	—	1	2	1	1
3. Chandigarh	—	1	—	1	—	—
4. Delhi	5	—	3	2	3	—
5. Goa, Daman & Diu	1	—	3	2	1	—
6. Gujarat	16	7	8	1	20	4
7. Haryana	6	—	1	2	3	—
8. Himachal Pradesh	—	—	3	1	1	—
9. Karnataka	8	4	6	—	6	2
10. Kerala	2	—	1	—	—	—
11. Madhya Pradesh	—	—	4	—	2	—
12. Maharashtra	14	1	11	2	15	4
13. Orissa	1	1	—	—	1	—
14. Pondicherry	2	—	3	1	—	—
15. Punjab	6	1	3	1	—	—
16. Rajasthan	1	—	1	—	3	—
17. Tamil Nadu	9	—	5	2	10	—
18. Uttar Pradesh	5	—	4	—	6	1
19. West Bengal	2	1	—	1	7	1
Total :	84	16	63	18	87	13

## Expansion of Mathura Refinery

3236. SHRI GURUDAS KAMAT : Will the Minister of PETROLEUM be pleased to state :

(a) whether a proposal to increase the production capacity of Mathura Refinery is under consideration of the Government ;

(b) if so, whether expansion of the Mathura Refinery is also being considered by the Government ;

(c) if the answer to (a) and (b) above be in affirmative, the details thereof and the time by which the expansion programme is expected to be completed ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) and (b) Yes Sir.

(c) A proposal to increase the nominal capacity of the refinery from 6.0 MTPA to 7.5 MTPA, for completion during the Seventh Plan period is under consideration. The Seventh Plan is yet to be finalised.

## Setting up of Propylene Plant in Mathura

3237. SHRI MURLIDHAR MANE : Will the Minister of PETROLEUM be pleased to state :

(a) whether a proposal to set up a Propylene plant in Mathura Refinery is